GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2320

TO BE ANSWERED ON THE 02ND JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)

INVOLVEMENT OF CIVIL DEFENCE IN DISASTER MANAGEMENT

2320. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has mooted a proposal to involve Civil Defence and Civil Society groups in tackling disaster and for its mitigation efforts;

(b) if so, the details thereof;

(c) whether the Government is contemplating to devise a multi-pronged strategy aimed at disaster management in the future; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (b): The Civil Defence Act 1968 has been amended by the Civil Defence

(Amendment) Act 2009 to include the disaster management as an additional role

for the Civil Defence volunteers, while retaining its primary role of protecting the

citizens and the property from hostile attack.

(c) to (d): The Central Government has undertaken a multi-pronged strategy for

disaster management, by developing a holistic, proactive, multi-disaster oriented

and technology driven strategy through a culture of prevention, mitigation,

preparedness and response.

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The strategy includes all aspects of disaster management including institutional and legal arrangements, financial arrangements, disaster prevention, mitigation and preparedness, techno-legal regime, response, relief and rehabilitation, reconstruction and recovery, capacity development, knowledge management, research and development etc.

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